

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2045
ANSWERED ON 09TH DECEMBER, 2021**

DEVELOPMENT OF NHS IN GUJARAT

2045. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has formulated any action plan for the development of National Highways (NH) and upgradation of State Highways passing through the State of Gujarat;**
- (b) if so, the details thereof;**
- (c) whether the Government has any programme for the maintenance of the said highways; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). The development and maintenance of NHs is a continuous process. Ministry regularly undertakes development of deficient and substandard State roads and notified them as National Highways. Further, the Ministry keeps on receiving proposals from the State Government of Gujarat for declaration of State roads as new NHs. The Ministry considers declaration of some State roads as new NHs from time to time based on requirement of connectivity, inter-se priority, traffic density, strategic importance and availability of funds.

(b) Details of State Roads notified as NHs in the State of Gujarat during the last Financial year and current year are as under: -

Financial Year	2020-21	2021-22
Total Length (Kms)	844 Kms	141Kms
National Highway Nos.	351K,351G,151K,848K,151AD,927C,927K	168G

(c) The Maintenance and Repair (M&R) of stretches of National Highway is a continuous process and is planned to keep all sections of National Highways in traffic worthy condition. At present, maintenance of recently declared National Highways are covered under Periodical Renewal (PR), Improvement of Riding Quality Programme (IRQP), Long Term Maintenance Scheme and Short Term Maintenance Scheme.

(d) Works amounting to Rs. 64.64 crores are already sanctioned so far for the maintenance of aforesaid National Highways.
